

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 247 OF 2017 IN**  
**DFR NO. 618 OF 2017**

**Dated: 3<sup>rd</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Espar Pak Ltd. & Ors.**

**...Appellant(s)**

**Vs.**

**Andhra Pradesh Electricity Regulatory Commission & Ors....Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. Ravi Kishore for R.2 & 3

**ORDER**

**(IA NO.247 of 2017)**  
***(Appl. for condonation of delay)***

List the matter on **04.07.2017.**

**(I.J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

ts/hks